

**THE HIGH COURT OF MEGHALAYA
AT SHILLONG**

Dated Shillong the ___ April, 2017

EXTENSION NOTICE FOR N.I.Q

No. HCM II/73/2015/Comp/ : In continuation to the notice N.I.Q no. HCM II/73/2015/Comp/1162 dated 31st March, 2017 relating to "**supply and installation of finger print/Card based Biometrics Attendance System**" vide NIQ No. HCM II/73/2015/Comp/753 dated 9th March 2017, the date of receipt and opening of the quotation is hereby extended to 27th April 2017 at 1:00 PM and opening of quotations will be on the same day i.e. 27th April 2017 at 1:30 PM.

REGISTRAR GENERAL

Memo No. HCM II/73/2015/Comp/14060 Dated Shillong the 21st April, 2017
Copy to:

1. Joint Registrar-cum-Secretary to Hon'ble Chief Justice, High Court of Meghalaya
2. ✓ The System Analyst for uploading in the Official website
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